

HIGH COURT OF CHHATTISGARH : BILASPUR
NOTIFICATION

No. 2255 /Rules/2020

Bilaspur dated ...14/2/2020...

In exercise of the powers conferred under Articles 225 and 227 of the Constitution of India, the High Court of Chhattisgarh is pleased to make the following further amendments in the High Court of Chhattisgarh Rules, 2007, which shall come into force with immediate effect :—

AMENDMENTS

1. In Sub-rule 2 of Rule 120 of the High Court of Chhattisgarh Rules, 2007, the following shall be substituted :-

“In a case where the number of accused are more than one, the affidavit shall state, as far as possible, as to whether or not bail application of a co-accused is pending or has been disposed of in the High Court. The Registry shall thereafter generate a report from the CIS about filing of any previous application (pending/disposed of) by the same accused or of any co-accused in connection with the subject crime number and police station. Depending upon the report, the matter shall be listed before the regular Bench or before the appropriate Bench, as the case may be.”


2. In Sub-rule (4) of Rule 253 of the High Court of Chhattisgarh Rules, 2007, the following shall be substituted :-

“All remaining criminal matters.....6 years from the date of final order.”

3. In the first column opposite entry No.23 of Rule 140 of the High Court of Chhattisgarh Rules, 2007, the following abbreviations inserted to use for each of the matter in the said entry:-

<i>(i) Arb.Apn.</i>	<i>Arbitration Application</i>
<i>(ii) Arb.R.</i>	<i>Arbitration Request</i>
<i>(iii) Arb.A.</i>	<i>Arbitration Appeal</i>

By order of Hon'ble the High Court


14.2.20

(Neelam Chand Sankhla)
Registrar General

Copy forwarded to :-

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Sharad Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
15. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
17. Steno to Registrar (Vigilance/I&E/Judicial/S&A Cell/) High Court of Chhattisgarh, Bilaspur, for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
20. The District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/Rajnandgaon/Dakshin Bastar at Dantewara/Janjgir-Champa/Dhamtari/Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/Korea (Baikunthpur)/ Jashpur/Balod/Bemetara/Kondagaon/Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujanj for information.
21. The Principal Judge/Judge, Family Court Bemetara/ Bilaspur/ Korba/Raipur/ Raigarh/ Durg/Rajnandgaon/ Dhamtari/Mahasamund/Jashpur/Kanker/Bastar at Jagdalpur/ Janjgir-Champa/Kabirdham (Kawardha)/ Surguja at Ambikapur/ Korea (Manendragarh)/ Surajpur/Baloda Bazar/ for information.
22. Joint Registrar (S&A Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar (Judicial/D.E.&E/OSD(CPC)/HCLSC/Adm.), High Court of Chhattisgarh, Bilaspur for information.
24. All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
25. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
26. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts.
27. Commercial Court, Sector-19, Kotara Bhantha, Naya Raipur, C.G. 492101.
28. All Deputy Registrar, High Court of Chhattisgarh, Bilaspur for information.
29. I.L.R. / Library, High Court of Chhattisgarh, Bilaspur for information.
30. Court Manager, High Court of Chhattisgarh, Bilaspur for information.
31. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.
32. The Deputy Controller, Government Regional Press, Behind Indrawati Bhawan, Amenities Block, Atal Nagar, Nava Raipur, Chhattisgarh with a request to publish it at the earliest in extra-ordinary issue of Chhattisgarh State Gazette.

(Neelam Chand Sankhla)
Registrar General